

(b) Yes.

(c) 16 per cent. during March, 1962 (upto 20th) as compared to March, 1961.

#### Passenger Sheds on Western Railway

**449. Shri Yajnik:** Will the Minister of Railways be pleased to state:

(a) the number of stations on the Western Railway that are not provided with passenger sheds;

(b) the number of passenger sheds to be built on that Railway during the ensuing year; and

(c) the amount of funds sanctioned for the purpose?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** It is presumed that the Hon'ble Member is referring to passenger shelters on platforms and not to III class waiting sheds, which are provided at almost all stations. The information relating to passenger shelters on platforms is as follows:

(a) 1097 Stations.

(b) 15 stations.

(c) Approximately Rs. 5 lakhs with an outlay of Rs. 3.38 lakhs in 1962-63.

#### Linking of Pasighat Murkong Selek

**450. Shri D. Ering:** Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to link up the NEFA area at Pasighat with Murkong Selek (Jonai-Upper Assam); and

(b) if so, when the work is going to be started?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) No.

(b) Does not arise.

#### Hydro-Electric Power Project at Sile River (NEFA)

**451. Shri D. Ering:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that there is a scheme for hydro-electric power generation at the Sile river near Pasighat of Siang frontier of NEFA; and

(b) if so, when the work is going to be started?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). There was a proposal for establishment of a small hydro-electric scheme at Sile River near Pasighat. The scheme, on investigation, was not found technically feasible, and was, therefore, dropped.

#### Winter Uniforms for Delhi Telegraph Department Staff

**452. Shri S. M. Banerjee:** Will the Minister of Transport and Communications be pleased to state:

(a) whether winter uniforms were duly supplied to the staff of the General Manager, Delhi Telegraph Department in 1961-62; and

(b) if not, the reasons for the delay?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) Part supply has already been made to the concerned staff and supply to the remaining officials is nearing completion.

(b) The delay was due to non-receipt of cloth from the supplying mills in item, necessitating local purchase.

#### P. & T. Unions

**453. Shri S. M. Banerjee:** Will the Minister of Transport and Communications be pleased to state:

(a) whether monthly meetings with the P. & T. Unions have not yet started;

(b) the reason as to why the Director general did not hold such meetings; and

(c) the steps taken by Government in this regard?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) Monthly meeting with the realigned P. & T. Unions have been restored at the Divisional and Circle levels but not at the Central level.

(b) and (c). A statement is laid on the table of the Sabha. [See Appendix II, annexure No. 33].

**Nullah near Safdarjang Air Port, New Delhi**

**454. Shri Balraj Madhok:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that there has been a long standing demand of the residents of Delhi for a bridge on the Nullah near the Safdarjang Air Port;

(b) whether it is also a fact that a decision has been taken to build a bridge on this Nullah; and

(c) if so, how long it will take to start construction of this bridge?

**The Minister of Health (Shri Kar-markar):** (a) and (b). Yes.

(c) The work has already been started and is expected to be completed by May next.

12 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**REPORTED CLASH AMONG COALMINERS IN KOTHAGUDIUM**

**Shri Assar (Ratnagiri):** Sir, under Rule 197, I beg to call the attention of the Minister of Labour and Employment to the following matter of urgent public importance and request that he may make statement thereon:

"The reported clash between the two groups of coalminers in the

colliery town of Kothagudium and police firing resulting in the death of seven miners."

**The Deputy Minister of Labour (Shri Abid Ali):** On Holi Day, the 21st March 1962, a quarrel took place near a toddy shop between two sections of mine workers, who were presumably drunk. The police rushed to the spot and took effective steps.

On the next day, further clashes among the two groups took place in different locality, resulting in the death of four workers.

Altogether 84 persons were injured in these clashes.

A number of police officers, including the Superintendent, received injuries and the police were forced to open fire, for which warning was given. One person died and three were injured as a result of this firing.

A magisterial enquiry has been ordered by the State Government.

28 persons have been arrested for rioting etc.

A peace committee has been formed and the situation is now quiet.

12.02 hrs.

**PAPERS LAID ON THE TABLE**

**NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT**

**The Minister of Food and Agriculture (Shri S. K. Patil):** I beg to lay on the Table a copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955—

- (i) The Fertiliser (Control) Amendment Order, 1962, published in Notification No. G.S.R. 276 dated the 3rd March, 1962,